

2-1-12  
 2-1-2012  
 03/01/12  
Declaration of Assets and Liabilities

Year 2011

I, **BINA SINGH Alias VEENA DEVI** Daughter of **UPENDRA PRASAD SINGH** aged 44 years, belonging to Bihar vidhan sabha Vidhan Parishad / constituency / Party B. J. P. give herein below the details of assets (movable, bank balance, etc.) of myself, my spouse, and dependents.

09/02/12

**DETAIL OF MOVABLE ASSETS**

(Assets in Joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self (BINA SINGH Alias VEENA DEVI)	Spouse Name (DINESH PRASAD SINGH)	Dependent Name																						
(i)	Cash	Rs. 1,50,000.00	Rs. 1,00,000.00	NIL																						
(ii)	Deposits in Banks, Financial institutions & Non Banking Financial Companies	SBI, Redcross Br, - Rs 3,703.48 Muzaffarpur. (A/c-10875962128)  CBI, Motijheel,- Rs. 2,148.00 Muzaffarpur. (A/c 1914332318)  Syndicate Bank, Bhagwanpur,- Rs. 74,498.00 Muzaffarpur. (A/c 74913070002808)  Fixed Deposit - Rs 25,17,200.00 with Syndicate Bank , Bhagwanpur, Muz  Fixed Deposit - Rs 85,92,962.00 with Allahabad Bank, Kanhuali, Muz	SBI, Redcross Br, - Rs 9,242.24 Muzaffarpur. (A/c-10875962106)  SBI, Patna - Rs. 21,50,365.42 Secretariat{ VMC-10839463847}  CBI, Motijheel- Rs. 1,37,964.00 Muzaffarpur{ A/c-12894}  Fixed Deposit - Rs 13,60,000.00 with CBI, Motijheel, Muzaffarpur  Fixed Deposit - Rs 7,30,000.00 with Syndicate Bank, Bhagwanpur, Muz	NIL																						
(iii)	Bonds, Debentures, & Shares in Companies	Share Shubhamkomal Pvt Ltd Rs. 50,000.00 Share Sagun Traxim Ltd - Rs. 2,00,000.00	Share Shubhamkomal Pvt Ltd - Rs. 50,000.00 Share Sagun Traxim Ltd - Rs. 2,00,000.00	NIL																						
(iv)	Other Financial instruments, NSS, Postal Savings, LIC policies etc	<table><tr><th>LIC Policy No.</th><th>Sum Assured</th></tr><tr><td>531582199</td><td>- Rs. 22,396.00</td></tr><tr><td>533253407</td><td>- Rs. 1,15,659.00</td></tr><tr><td>533233724</td><td>- Rs. 92,550.00</td></tr><tr><td>533257003</td><td>- Rs. 1,95,842.00</td></tr><tr><td>533257004</td><td>- Rs. 1,58,225.00</td></tr></table>	LIC Policy No.	Sum Assured	531582199	- Rs. 22,396.00	533253407	- Rs. 1,15,659.00	533233724	- Rs. 92,550.00	533257003	- Rs. 1,95,842.00	533257004	- Rs. 1,58,225.00	<table><tr><th>LIC Policy No.</th><th>Sum Assured</th></tr><tr><td>536104028</td><td>- Rs. 1,77,070.00</td></tr><tr><td>531683123</td><td>- Rs. 2,20,000.00</td></tr><tr><td>533296981</td><td>- Rs. 1,20,070.00</td></tr><tr><td>533293725</td><td>- Rs. 1,07,410.00</td></tr></table>	LIC Policy No.	Sum Assured	536104028	- Rs. 1,77,070.00	531683123	- Rs. 2,20,000.00	533296981	- Rs. 1,20,070.00	533293725	- Rs. 1,07,410.00	NIL
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(v)	Motor Vehicles (detail of make)	Bus (BR-06P-7686) – 1,50,000.00 Bus (BR-06C-0986) – 1,25,000.00 Bus (BR-06D-5886) – 2,25,000.00 Zypsy (BR-06J-7286) – 60,000.00 Ford Beat – 4,00,000.00	Bus (BR-06P-8186) – 2,00,000.00 Bus (BR-06D-7686) – 1,50,000.00 Bus (BR-06D-1386) – 1,50,000.00 Bus (BR-06D-9486) – 2,00,000.00	NIL
(vi)	Jewellery (give details of weight & value)	200 Grams Rs. 5,40,000.00	110 Grams Rs. 2,86,000.00	NIL
(vii)	Other assets, such as values of claims/ interests	Loan Given - Rs. 2,90,000.00	Investment in Shubham Construction (Firm) - Rs. 2,56,99,634.00 Loan Given - Rs. 3,29,000.00	NIL

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially depends on the income of the candidate.

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# DETAIL OF IMMOVABLE ASSETS

(Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sl. No.	Description	Self (BINA SINGH Alias VEENA DEVI)	Spouse Name (DINESH PRASAD SINGH)	Dependent Name
(i)	<b>Agricultural Land</b>			NIL
	1. Location	Vill. Daudpur (Muzaffarpur)	Land at Village Daudpur , Muzaffarpur	
	- Survey No.			
	- Extent (Total Measurement)	5 Acre	2 Acre	
	Current Market Value	80,000.00	34,000.00	
	2. Location	Bakhara (Muz.)	Bhagwanpur Muzaffarpur	
	Area	31 Katha 10 Dhur	23Dismal	
	Current Market Value	2,17,000.00	4,32,500.00	
	3. Location	Bhagwanpur (Muz.)		
	Area	23 Dismal		
	Current Market Value	1,32,500.00		
	4. Location	Bhagwanpur (Muz.)		
	Area	4 Dismal		
	Current Market Value	50,000.00		
	5. Location	Daudpur Thana, Paru Khata 323, 70,146,107, 225		
	Area	93.5 Dismal		
	Current Market Value	7,22,000.00		

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	6. Location	Bahlolpur, Paru Thana. Khata 107		
	Area	50.5 Dismal		
	Current Market Value	70,000.00		
	7. Location	Village Rajpur, Tehsil Mehrauli, New Delhi		
	Area	Plot no 71, 327 sq Yds.		
	Current Market Value	7,90,000.00		
	8. Location	Bishunpur, Fanda, Karja Khata 6		
	Area	96 Dec		
	Current Market Value	40,000.00		
	9. Location	Daudpur Thana, Paru Khata 244,248,225,242		
	Area	123 Dismal		
	Current Market Value	23,57,000.00		
	10. Location	Pakhnaha, Sriram, Minapur Khata 92,52,113, 121,16,174,114,148,144		
	Area	421.37 Dismal		
	Current Market Value	11,51,000.00		
(ii)	<b>Non Agricultural Land</b>			Nil
	1. Location	Bibigunj (Muzaffarpur) Khata 426	Bibigunj (Muzaffarpur)	
	- Survey No.	8.0 Katha.	2.5 Katha	
	- Extent (Total Measurement)			
	- Current Market Value	19,50,000.00	1,75,000.00	

01/01/2011



	2. Location - Survey No. - Extent (Total Measurement) - Curent Market Value	Bibigunj, Brahampura (Muz) Khata 236  4 Dis  2,40,000.00		
	3. Location - Survey No. - Extent (Total Measurement) - Curent Market Value	Motijheel, Muzaffarpur Ward 23  84,87,414.00		
(iii)	<b>Buildings ( Commercial and residential)</b> - Location - Survey No. - Extent (Total Measurement) - Curent Market Value	Residential House  Bhagwanpur Chatti, Muzaffarpur  4 Katha 30,70,000.00	Nil	NIL
(iv)	<b>Houses/ Apartments etc</b> - Location - Survey No. - Extent (Total Measurement) - Curent Market Value  - Location - Survey No. - Extent (Total Measurement) - Curent Market Value	Flat at 72, Naya Gaon, Mohini Rd,Dehradun  379.87 sq mt 40,00,000.00  Flat at F 1216, C R Park, New Delhi Ground Floor, 1 <sup>st</sup> , 2 <sup>nd</sup> floor  1,04,00,000.00	NIL	NIL

01/11/2021

Others (Such as interest in property)	Lease hold Land at Station Road, Muzaffarpur - Rs. 14,15,000.00	NIL	NIL
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(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sl. No	Description	Name & address of Bank/ Financial Institutions(s)/Department(s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	PNB, Bela Industrial Estate, Muzaffarpur Allahabad Bank, Muz	Rs. 3,10,000 as on 31.3.2011 Rs. 36,17,000.00 as on 31.3.2011
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government dues:-	MVI Act Case has been filed by the Govt against Tax dues in the court of Dist Certificate Officer, Muzaffarpur bearing Case No. 99/02-03 Case No 186/02-03 Case No 115/02-03	Rs. 1,02,242.00 Rs. 1,85,742.00 Rs. 1,60,995.00
	dues to departments dealing (a) with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL

07/11/2011



	(f) other dues, if any	Om Prakash Chowdhary Mahendra Narayan Choudhary Shubham Construction Hotel Minakshi International	15,45,000.00 5,00,000.00 76,38,549.00 14,15,000.00
(b)	(i) Income Tax including surcharge[Also indicate the assessments year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	Return Filed-A.Y. 2010-11 PAN- AOYPS8291P Cir-1, Muzaffarpur	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax returne filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business.]	NIL	NIL
	(iv) Property Tax	NIL	NIL

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place .....

Signature.....

Name.....

Constituency.....

Address .....

Note : Please sign each page of the declaration

Om Prakash Chowdhary